

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**


(MP) CP(IB) 33 of 2020

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2020**

Name of the Company: Star Protection Pvt Ltd
V/s
P D Agarwal Infrastructure Ltd

Section: Section 7 of Insolvency & Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vijay B. Umbalwala	Advocate	Petitioner	
2.				


ORDER

None appears for the Parties.

→ 21/21 →

List the matter on ~~19.01~~ 2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

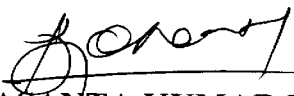

(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

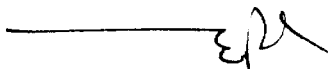
Dated this the 30th day of January, 2020

Later on

Adv. Mr. Vijay B Limbacharya appears for the Petitioner.

List the matter on new date, i.e., 21.02.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 30th day of January, 2020